

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 55

**CA 338/2021, CA 121/2022, IA 94/2022 CA 111/2021, CA 96/2021 in**  
**CP 3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **15.11.2022**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors**

*Appearance (via video-conference):*

For Claims Management Advisor: Adv. Deep Roy and Adv. Dhaval Savla  
For the Union of India : Mr. Aditya Sikka a/w Ms. Vasudha  
Vijaysheel  
For the Applicant – IA 94 : Adv. Vijeet Trivedi i/b Ganesh & Co.  
For the Applicant – CA 96 : Adv Prakash Shinde a/w Adv Astha  
Ojha & Adv Aalisha Sharma i/b MDP &  
Partners  
For the Applicant – CA 111 : Ms. Neha Naik, Advocate

Section 241-242 of the Companies Act, 2013

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ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 11.01.2023, for further consideration and hearing.

**Sd/-**

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SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare